

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 10443 of 2019

(Arising out of OIA-CCESA-AUDIT-SRT-VK-23-24-2018-19 dated- 10/12/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Amit Gupta

.....Appellant

Partner Ms A. Kumar Industries
Survey No. 168/1and2 Dabhel Industrial Co Operative Society
Dabhel, Daman
Gujarat

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat - 396191

Appearance:

Shri Ashish K Singh, Advocate appeared for the Applicant
Shri G. Kirupanandan, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 06.10.2022

DATE OF DECISION: 31.10.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10449 of 2019

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Geeta